

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4326  
ANSWERED ON:17.12.2002  
ALLOTMENT OF LAND TO NGOS BY DDA  
RAMDAS ATHAWALE

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) the details of Non-Governmental Organisations allotted land by DDA against token amount of Re.1/- perSq. metre as per the norms formulated for this purpose;
- (b) whether all the existing NGOs have fulfilled these norms;
- (c) if not, the details of such NGOs; and
- (d) the details of action taken by the Government for the violation of norms against each of them?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS ~~AND~~ MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI O. RAJAGOPAL )

- (a): DDA has reported that no land is allotted by it to any Non-Governmental Organisation(NGO) on a token amount of Re.1/- per square metre.
- (b)to(d): In view of the above the question does not arise.